

LD-VC-CW-191-2020**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-191-2020****Devanand Shirodkar****..... Petitioner****V e r s u s****Desmond Alvares & others****..... Respondents**

Adv. Gaurish N. Agni for the Petitioner.

Mr. M. Salkar, Government Advocate for the Respondent nos.3 to 9.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 11th September, 2020.****ORDER:**

Issue notice to the respondents returnable on 25/9/2020.

2. Shri M. Salkar, Government Advocate appears for the respondent nos.3 to 9.

DAMA SESHADRI NAIDU, J.**AP/-**